

the Delhi Development Authority works out more as compared to the burden of ground rent borne by allottees of individual plots allotted by housing cooperative societies in Delhi/New-Delhi; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) and (b) A statement is laid on the Table of the House.

#### Statement

As per the general policy of the Government, ground rent is charged after initial construction period at the rate of 2 1/2% of the premium paid. The cooperative house building societies which were allotted undeveloped land were required to pay ground rent on the premium paid by them for undeveloped land. In the case of land under the flats sold by DDA, the premium payable by the allottees of flats includes the cost of development as well. Similarly, in the case of developed plots allotted at pre-determined rates, ground rent is based upon the premium which also includes the cost of development of such plots. Government has constituted a Committee of experts to go into the costs of Houses and developed plots by D.D.A.

#### Reorganisation of Housing Programme in the Rural Areas

\*591. SHRI DEORAO PATIL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any proposal under Government's consideration to reorganise the housing programme in the rural areas ;

(b) if so, what are the details thereof ; and

(c) by when the reorganised housing programme will be implemented in the rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) No, Sir.

(b) and (c) Do not arise.

#### Indianisation of Text-Books in Universities

\*592. SHRI HARSH DEO MALAVIYA :  
SHRI SARDAR AMJAD ALI :  
SHRIMATI MARGARET ALVA :  
SHRI R. K. MISHRA :  
SHRI N. R. CHOUDHURY :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that Government have prepared a time-bound programme for Indianisation of text-books in the Universities; and

(b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) and (b) A statement is laid on the Table of the Sabha.

#### Statement

With a view to progressively relating university level books to the Indian context, Government are implementing through the University Grants Commission a scheme of award of fellowships for the writing of such books by young Indian authors in association with distinguished university teachers. Government have also been implementing a centrally sponsored scheme of production of university level books in Hindi and regional languages under which emphasis is placed on the production of originally written books by Indian authors related to the requirements of students studying in our universities. Besides, a scheme for subsidising the production in English of university level books by Indian authors is being implemented through the National Book Trust. Preparation of a time bound Programme, however, in the field of production of university level books is not feasible because writing of books covering all the different disciplines is a time consuming process.

#### Financial Assistance to U. P. For Irrigation Schemes

\*593. DR. Z. A. AHMAD :  
SHRI S. KUMARAN :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that the U. P. Government have requested the Central Government for financial assistance for its rabi-irrigation programme of 74.38 lakh acres with a view of achieving a target of 134.50 lakh tonnes of foodgrains production; and

(b) if so, what are the details thereof and what action the Central Government have taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) : (a) and (b) A statement is laid on the Table of the House ?